

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.10.2018 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1590 of 2018 in Comp. App. (AT) (Ins) No. 314 of 2017	Shaw Traders Vs. Balaji Paper & Newsprint Pvt. Ltd.	Shiv Shankar Banerjee	Mangaljit Mukherjee
2.	I.A. No. 1642 of 2018 in Comp. App. (AT) (Ins) No. 118 of 2018	Hemanth Meka Rao Vs. L & T Finance Ltd.	Vivek Singh	Sidharth Mehta
3.	I.A. No. 1643 of 2018 in Comp. App. (AT) No. 328 of 2018	Anand Gupta & Ors. Vs. BDR Builders & Developers Pvt. Ltd. & Ors.	Vipul Ganda	Saurabh Kirpal
4.	I.A. No. 107 of 2018 in Competition Appeal (AT) No. 06/2017	Hyundai Motor India Ltd. Vs. Competition Commission of India & Ors.	Vikram Sobti Mehul Parti Aroon Menon	Saraswat Mohapatra (R-1) K.K. Sharma (R-2) Vaibhav Gaggar Neha Mishra
5.	Comp. App. (AT) (Ins) No. 181 of 2018	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram
6.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews

For Admission (Fresh Cases)

7.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
8.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd.	B. Dhanaraj	Madhusmita Bora
9.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary
10.	Comp. App. (AT) (Ins) No. 608-610 of 2018	Rapheal Engineering Pvt. Ltd. Vs. Rajendra K. Bhuta	A.C. Philip	

11.	Comp. App. (AT) (Ins) No. 623 of 2018	Auto Décor Pvt. Ltd. Vs. APPL Industries Ltd.	Mareesh Pravir Sahay	
12.	Comp. App. (AT) No. 319 of 2018	A Venture Realtors Pvt. Ltd. Vs. Registrar of Companies, Pune	Dhaval Deshpandey	
13.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran	
14.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 308 of 2018	Jaya Patel Vs. Gas Jeans Pvt. Ltd. & Ors.	Priyadarshi Chaitanyashil	Nitin Thukral
16.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	RukhminiBobde	
17.	Comp. App. (AT) (Ins) No. 425 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr. with	D. Saravanan	Rohit Chaudhary
18.	Comp. App. (AT) (Ins) No. 426 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr.	D. Saravanan	Rohit Chaudhary
19.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
20.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
21.	Comp. App. (AT) (Ins) No. 507 of 2018	Vandana Garg, RP of Jyoti Structures Ltd Vs State Bank Of India	Shivani Sinha	Bishwajit Dubey-R(SBI)
22.	Comp. App. (AT) (Ins) No. 488 of 2018	Speculum Plast Pvt. Ltd. Vs. PTC Techno Pvt. Ltd.	Shubho Jana	
23.	Comp. App. (AT) (Ins) No. 537 of 2018	Krupal Reddy Vs. Axis Bank Ltd.	Jaspal Singh	
24.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr.	Amar Gupta	

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25.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel Birsapvt Ltd &ors	PurtiMarwaha	Krishanu Ray
26.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

For Hearing

27.	Comp. App. (AT) (Ins) No. 194 of 2018 Part Heard	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. with	Milan Singh Negi	KunalKohli (R1) AnsuyaSalwan - R3
28.	Comp. App. (AT) (Ins) No. 225 of 2018 Part Heard	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. with	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 AnsuyaSalwan - R3
29.	Comp. App. (AT) (Ins) No. 235 of 2018 Part Heard	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan-R3
30.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. With	S. SantanamSwamina dhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
31.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwamina dhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam
32.	Comp. App. (AT) (Ins) No. 93 of 2018	Saranya Forgings & Engineers India Pvt. Ltd. Vs. Metal Gems and Ors.	Gautam Singh	R. K. Bachchan-R1 GouthamShivshankar -R2 SwarupamaChaturvedi-R3(IBBI)
33.	Comp. App. (AT) (Ins) No. 261 of 2018	Cooperatieve Rabobank Vs. Shailendra Ajmera	Silpa Nair	Raunak Dhillon
34.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	
35.	Comp. App. (AT) No. 185-186 of 2018	Anil ChandanmalSinghvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
36.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
37.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
38.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors.	D Simon	Shally Bhasin-R1

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		With		
39.	Comp. App. (AT) No. 196- 197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
40.	Comp. App. (AT) No. 198- 199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
41.	Comp. App. (AT) No. 200- 201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
42.	Comp. App. (AT) No. 202- 203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
43.	Comp. App. (AT) No. 204- 205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMo hta	Sanjay Shorey
44.	Comp. App. (AT) No. 206- 207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMo hta	Sanjay Shorey
45.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMo hta	Sanjay Shorey
46.	Comp. App. (AT) No: 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMo hta	Sanjay Shorey
47.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), MI Lohaty(R4 to R6)

Note: Court will not sit after 1:00 PM.

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By Order

Joint Registrar